

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

704/252/ND/2018

IN THE MATTER OF:

M/s FM Legal Circle Services Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 27.03.2019

Coram:

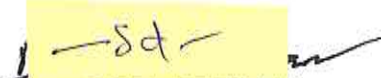
Dr. Deepti Mukesh,  
Hon'ble Member (Judicial)  
Ms. Deepa Krishan,  
Hon'ble Member (Technical)

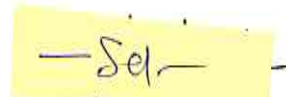
For the Applicant  
For the Respondent  
For the Income Tax  
For the ROC

: Mr. Dhananjaya Sud, Mr. Kumar Devbrat, Adv.  
:  
: Mr. Ajit Sharma, Mr. Ashutosh, Adv.  
: Ms. Kusum Yadav, Adv.

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is  
adjourned to 2504.2019.

  
(MS. DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)

Varinder Kumar